

During the past three years withdrawals for purposes of house building and for repair/over-hauling of motor cars have been liberalised. In the matter of withdrawals for house building purposes the conditions existing prior to March, 1980 of withdrawal not exceeding 75 months' pay of the subscriber or Rs. 1.25 lakh whichever be the less, was removed to provide that the amount of withdrawal, whether taken singly or together with an advance under the scheme of the Ministry of Works & Housing for house building purposes and/or any assistance from a Government source, shall be allowed upto the maximum cost ceiling limit prescribed by the Ministry of Works & Housing. For this purpose different cost ceiling limits have been prescribed for various pay ranges, the maximum limit being Rs. 2 lakhs.

In regard to repairs/over-hauling of motor cars the then existing limit of Rs. 3,000/- was raised to Rs. 5,000/- from June, 1980.

No other liberalisations are at present under contemplation.

Mini Cement Plants for Andhra Pradesh

*551. SHRI ANANTHA RAMULU MALLU: Will the Minister of INDUSTRY be pleased to lay a statement showing:

(a) the number of mini cement plants which were set up in the country in the years 1979-80 and 1980-81;

(b) whether any proposal has been received by the Central Government from the State of Andhra Pradesh for setting up mini cement plants; and

(c) if so, the details thereof and the reaction of Central Government thereon?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI):

(a)	1979-80	—	One
	1980-81	—	Nil

(b) and (c). 15 applications from Andhra Pradesh both for grant of letters of intent and registration with D.G.T.D. for setting up mini cement plants have so far been received during the year 1981-82. Of these, approvals have been accorded in respect of 3 applications, one for grant of letter of intent and 2 for registration with D.G.T.D. Details in respect of applications which have been approved are as follows:

Name of the party	Location	Capacity (tonnes/annum)
1. Shri B. M. Dayashankar, Hyderabad	Sadashiv Nagar Dist. Kurnool	66,000 (Letter of Intent)
2. Shri B. Ramesh Reddy, Hyderabad	Teh. Zahirabad Dist. Medak	20,000 (Registration with D.G.T.D.)
3. Shri T. Kona Reddy, Hyderabad	Teh. Koilkuntla Dist. Kurnool	20,000 (Registration with D.G.T.D.)

Of the remaining 12 applications, 11 have been rejected and 1 is under consi-

deration of the Directorate General of Technical Development.